

RAJASTHAN HIGH COURT, JODHPUR

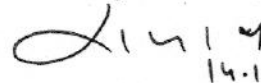
ORDER

No: Estt/HC/2017/533

Date: 14/10/2017

In relaxation of the condition of notice period prescribed under rule 23-A of the Rajasthan Service Rules, the resignation tendered by Pushpendra Beniwal S/o Shri Shiv Dayal Beniwal, Probationer-Trainee Junior Judicial Assistant, Rajasthan High Court, Jaipur Bench, Jaipur is hereby accepted with effect from **14.10.2017 (F/N).**

By Order,


14.10.2017

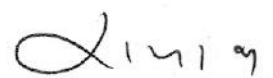
REGISTRAR [ADMN.]

No: I/A(iii)(a)(1)82/2016 Part-I/2344

Date: 14/10/2017

Copy forwarded to the following for information and necessary action :-

1. The Registrar (Admn./Class.) Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. Concerned Sr. Dy. Registrars / Dy. Registrars, Rajasthan High Jodhpur / Jaipur Bench, Jaipur.
3. Concerned A.O.J., Rajasthan High Court, Jaipur Bench, Jaipur.
4. D.I.O., Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on the official website.
5. Confidential Branch, Rajasthan High Court, Jodhpur.
6. Leave Clerk / Bill Clerk / Cashier, Rajasthan High Court, Jaipur Bench, Jaipur.
7. Concerned employee Shri Pushpendra Beniwal S/o Shri Shiv Dayal Beniwal, Village Chandila, Post Lahcora, Hindaun City, District-Karauli-322230.
8. Personal file.


14.10.2017

REGISTRAR [ADMN.]